

State	Losses%
Andhra Pradesh . . . . .	21.27
Karnataka . . . . .	22.55
Kerala . . . . .	12.36
Tamil Nadu . . . . .	19.05
Pondicherry . . . . .	13.92
Lakshadweep . . . . .	21.84
<b>Southern Region</b> . . . . .	<b>21.31</b>
Assam . . . . .	20.26
Manipur . . . . .	67.14
Meghalaya . . . . .	7.07
Nagaland . . . . .	35.79
Tripura . . . . .	35.80
Arunachal Pradesh . . . . .	26.29
Mizoram . . . . .	9.09
<b>North Eastern Region</b> . . . . .	<b>23.33</b>
<b>ALL INDIA</b> . . . . .	<b>20.02</b>

#### **Explosion in Kothaguden Thermal Power Station**

2078. SHRI R. PRABHU: Will the Minister of ENERGY be pleased to state:

(a) whether an explosion occurred in the seventh unit of the Kothaguden Thermal Power Station on the night of September, 3; and

(b) if so, what were the causes of the explosion and the total loss?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Yes, Sir.

(b) Low purity hydrogen gas in the generator, which was below the per-

missible limit of 92 per cent, is suspected to have been ignited by a flash over from one of the generator stator coils to earth. Bharat Heavy Electricals Limited have been entrusted to undertake the repairs at their works at Hyderabad. The loss will be assessed after dismantling of the generator by BHEL at their works.

#### **Minimising inventory for Crude Oil**

2079. SHRI E. BALANANDAN: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state steps taken by Government to maintain a minimum inventory of crude oil for the coming days?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): It is proposed to increase the crude oil storage capacity in order to maintain the inventory position to 45 days requirements.

#### **Grievances of Teacher of Model English High School run by F.C.I.**

2080. SHRI A. K. ROY: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether he is aware of the grievances of the teachers of Model English High School, Sindri, under the Fertilizer Corporation of India Ltd., continuing for years, if so, details of that;

(b) whether there was a letter from the Personnel Manager, F.C.I. Ltd., to the General Manager, Sindri Unit dated 20th August, 1979 suggesting some corrective steps to meet their grievances; and

(c) if so, steps taken on that?